

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**I.A. No. 490 of 2016 in  
DFR No. 2718 of 2016**

**Dated : 6<sup>th</sup> October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Appellant(s)  
Vs.  
M/s Adani Power Rajasthan Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. Amit Kapur  
Ms. Poonam Verma  
Ms. Nishtha Kumar  
Mr. R.K. Mehta  
Ms. Himanshi Andley for R.2

**ORDER**

**I.A. No. 490 of 2016  
(Appl. for condonation of delay in filing the appeal)**

We have heard learned counsel for the parties.

***Order is Reserved.***

**(I.J. Kapoor)  
Technical Member  
ts/kt**

**(Justice Ranjana P. Desai)  
Chairperson**